

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **11.06.2026** (THURSDAY)

CHENNAI BENCH (**HYBRID MODE**)

**10:30 AM**

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)

**Note: No Mention will be permitted without prior consent of the other side.**

For Withdrawal

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 625/2025 For Exemption IA No. 1734 & 1736/2025 For Additional Docs. IA No. 1735/2025 For Stay IA No. 1737/2025	KK Kartheeswaran Suspended Director of 63Ideas Infolabs Pvt Ltd Vs Ranchpride Agrocomm Pvt Ltd & Anr.	Mr. Pranav Gopalakrishnan Mr. Mayan H Jain	Mr. VV Sivakumar R1

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) (Ins) No. 282/2026 For Stay IA No. 798/2026 For Condone Delay IA No. 799/2026	Kobo Biotech Ltd., Rep by its RP, Namrata Amol Randeri Vs The Deputy State Tax Officer & Anr.	Ms. MS Mano Ranjani	
3.	Comp App (AT) (CH) (Ins) No. 283/2026 For Stay IA No. 802/2026	Dr. ML Suresh Babu & Anr. Vs Madhugiri Venkatarayappa Sudarshan, IRP of Sriya Farms & Feeds Pvt Ltd	Mr. Varun S	
4.	Comp App (AT) (CH) (Ins) No. 284/2026	Edna Braganza Vs Sripatham Venkatasubramaniam Ramkumar, Erst RP of Corporate Debtor & 2 Ors.	Mr. Ravi Rajagopalan	
5.	Comp App (AT) (CH) (Ins) No. 287/2026 For Stay IA No. 807/2026	Manideep Karampuri Vs Murali Mohan Chevuturi, Liquidator, Mithra Yarns Pvt Ltd & 2 Ors.	Mr. VVSN Raju	
6.	Comp App (AT) (CH) (Ins) No. 231/2026 <b>(With defects)</b>	State Bank of India Vs Mallampati Madhu <b>WITH</b>	Mr. Pranava Charan	

7.	Comp App (AT) (CH) (Ins) No. 232/2026 <b>(With defects)</b>	State Bank of India Vs Nama Seethaiah <b>WITH</b>	Mr. Pranava Charan	
8.	Comp App (AT) (CH) (Ins) No. 233/2026 <b>(With defects)</b>	State Bank of India Vs Kamma Srinivasa Rao	Mr. Pranava Charan	

#### Defective Case

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9.	Comp App (AT) (CH) (Ins) No. 285/2026 For Stay IA No. 803/2026 For Condone Delay IA No. 804/2026 <b>(With Defects)</b>	CA. Mahalingam Suresh Kumar Liquidator of Easun Reyrolle Ltd VS State Bank of India & 2 Ors.	Mr.AG Sathyanarayana	
10.	Comp App (AT) (CH) (Ins) No. 286/2026 For Urgent Hearing IA No. 805/2026 <b>(With Defects)</b>	Nukala Savitri, Personal Guarantor of SVSVS Projects Pvt Ltd Vs Bank of Maharashtra Ltd & Anr	Ms. S Manjula Devi	
11.	Comp App (AT) (CH) (Ins) No. 288/2026 For Urgent Hearing IA No. 808/2026 <b>(With Defects)</b>	NNBV Venkateshwara Rao, Personal Guarantor of SVSVS Projects Pvt Ltd Vs Bank Of Maharashtra Ltd & Anr.	Ms. Manjula Devi	
12.	Comp App (AT) (CH) No. 59/2026 <b>(With Defects)</b>	S Veemaraj & Anr. Vs Adroit Automation India Pvt Ltd & 2 Ors.	Mr. R Vidhya Shankar	

#### For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13.	Comp App (AT) (CH) (Ins) No. 254/2026 For Stay IA No. 707/2026 For Exemption IA No. 708 & 709/2026	PJ Ravichandran Vs N Sivachalam, Liquidator of Shri PKP Spintex Mills Pvt Ltd <b>WITH</b>	Mr. Kishore Balasubramanian	
14.	Comp App (AT) (CH) (Ins) No. 255/2026 For Stay IA No. 710/2026 For Exemption IA No. 711/2026	PJ Ravichandran Vs R Raghavendran Liquidator of Shri PKP Spintex Mills Pvt Ltd & 7 Ors.	Mr. Kishore Balasubramanian	
15.	Comp App (AT) (CH) (Ins) No. 280/2022	Itakem Finichem Pvt Ltd Vs Iconium Leather Works Pvt Ltd	Mr. Pawan Jhabakh	

16.	Comp App (AT) (CH) No. 91/2023 For Stay IA No. 1168/2023	Sajan K Thomas & 3 Ors Vs Falcon Agencies Pvt Ltd & 4 Ors.	Mr. Hari Kumar G Nair	Mr. TK Bhaskar R1- R5
17.	Comp App (AT) (CH) (Ins) No. 207/2025 For Exemption IA No. 585/2025 For Stay IA No. 586/2025 To Vacate Stay IA No. 973/2025	Anuj Nautiyal Vs Embassy Services Pvt Ltd & Anr.	Mr. Kumar Anurag Singh	Mr. Ajesh Kumar Shankar R1
18.	Contempt Case (AT) No. 2/2022 in Comp App (AT) No. 365/2017	Shri Venkat Sudhakar Sathur Vs Dictasol (India) Pvt Ltd & 10 Ors	Mr. S Ram Babu	Mr.R Imayavaramban R2 Mr. BV Satish Kumar, PCS- R3
19.	IA No. 771/2026 (To Implead) in Comp App (AT) (CH) (Ins) No. 142/2026 For Stay IA No. 428/2026	G K Ispat Pvt Ltd Vs Shivadutt Bannanje, The Common Liquidator of BT & FC Pvt Ltd. & Bangalore Dehydration and Drying Equipment Company Pvt Ltd	Mr. TK Bhaskar	
20.	IA No. 587/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 204/2026	Bank of Maharashtra Vs V. Nalini & 2 Ors	Mr. T Ravichandran	
21.	IA No. 606/2026 (For Stay) in Comp App (AT) (CH) (Ins) No. 215/2026  <b>(With defects)</b>	SSR Kishen ( <i>Also known as SRS Kishen,</i> ) Personal Guarantor of Terry Gold India Ltd. Vs Omkara Asset Reconstruction Pvt Ltd & 2 Ors.  <b>WITH</b>	Ms. B Nishitha	
22.	IA No. 608/2026 (For Stay) in Comp App (AT) (CH) (Ins) No. 216/2026  <b>(With defects)</b>	Ajay Singh, Personal Guarantor of Terry Gold India Ltd. Vs Omkara Asset Reconstruction Pvt Ltd & 2 Ors.	Ms. B Nishitha	
23.	IA No. 801/2026 (Delay in refiling) & IA No. 654/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 235/2026 For Stay IA No. 655/2026  <b>(With defects)</b>	VK Abdul Rahim Promoter, Financial Creditor & Suspended Managing Director of Sargam Builders Pvt Ltd Vs CA Jasin Jose, RP/ Liquidator of Sargam Builders Pvt Ltd & 2 Ors.	Mr.Babu Karukapadath	

24.	Comp App (AT) (CH) (Ins) No. 202/2024 For Stay IA No. 551/2024 For Stay IA No. 372/2026 For Urgent Listing IA No. 568/2026	L Madhusudhan Rao Vs State Bank of India Stressed Assets Management Branch  <b>WITH</b>	Mr. Sriram Venkatavaradan	Mr. Pranava Charan
25.	Comp App (AT) (CH) (Ins) No. 203/2024 For Stay IA No. 382/2026 For Urgent Listing IA No. 569/2026	L Ramalakshamma Vs State Bank of India Stressed Assets Management Branch	Mr. Sriram Venkatavaradan	Mr. Pranava Charan

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
26.	IA No. 810/2026 (For Urgent Listing) in Comp App (AT) (CH) (Ins) No. 584/2025 For Stay IA No. 1654 /2025 For Urgent Hearing IA No. 1655 /2025 To Dispense with IA No. 1656 /2025 For Direction IA No. 1657/2025	S. Vasudevan Suspended Director of Ozone Homes Pvt Ltd Vs IDBI Trusteeship Services Limited & Anr	Mr. Chandramouli Prabhakar	Mr. Ritesh Kumar Mr. Amir Bavani R2

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
27.	Comp App (AT) (CH) No. 30/2021 For Stay IA No. 346/2021	Thirumalai Thirumal Nidhi Ltd Vs S. Hemalatha	Mr. OLV Ganesan	Mr. M Sushant
28.	Comp App (AT) (CH) No. 38/2022 For Stay IA No. 422/2022 For Exemption IA No. 423/2022	Mangala Yuvaraj Nakade Vs Shree Basveshwara Agro Foods Processing Ltd & 4 Ors.	Mr. VM Kannan	
29.	Comp App (AT) (CH) (Ins) No. 89/2023	Madala Srinivasu & Anr Vs Veera Venkata Satyanarayana Rao Vadlamani & 2 Ors. <b>WITH</b>	Mr. T Ravichandran	Mr. Yogesh Jagia- R1
30.	Comp App (AT) (CH) (Ins) No. 90/2023	Madala Srinivasu & Anr Vs AGATA Energy & Infrastructure Ltd & 17 Ors	Mr. T Ravichandran	Mr. Vijay Narayan R2 Mr. DVAS Ravi Prasad R5 R9 R10 R15 Mr. Yogesh Jagia R4 R12 R13 R16

31.	Comp App (AT) (CH) (Ins) No. 262/2023 For Stay IA No. 549/2024 Delay in filing docs. IA No. 1116/2024	John Joseph PA Vs CA Jasin Jose, Liquidator of Sargam Builders Pvt Ltd & 2 Ors	Mr. Vinay Mathew Joseph	Mr. Harikumar G Nair R1 Ms. Deepa Harigovind R2 Mr. Babu Karukapadath- R3
32.	Comp App AT (CH) (Ins) No. 201/2024	Mallidi Varahagiri Reddy & Anr Vs Smilecare Multispecialty Hospitals India Pvt Ltd & 3 Ors.	Ms. K Subbu Ranga Bharathi	Ms. JVL Bharati R1 R2 Mr. Arvind Rajagopal R4
33.	Comp App (AT) (CH) (Ins) No. 414/2024 For Stay IA No. 1132/2024 & 733/2026	VK Abdul Rahim Vs CA Jasin Jose RP/ Liquidator, Sargam Builders (P) Ltd& 2 Ors	Mr.Babu Karukapadath	Mr. Akhil Suresh R1 Ms. Rehana Shukkur R3
34.	Comp App (AT) (CH) (Ins) No. 85/2025 For Stay IA No. 243/2025 For Exemption IA No. 245/2025	Kaluvoy Sreenivasulu Reddy, Former Director of Veracious Builders & Developers & Anr. Vs Shirley Mathew Liquidator of Veracious Builders & Developers Pvt Ltd	Ms. Almira Lasrado	Mr. AP Balaji
35.	Comp App (AT) (CH) (Ins) No. 88/2025	H Kishen, Erstwhile Promoter & Suspended Managing Director, Fenoplast Ltd. & Anr. Vs G Kalpana, RP of Feno Plast Ltd. & 3 Ors. <b>WITH</b>	Ms. Madhavalatha Lokireddy	Mr. Ravi Rajagopalan R1 Mr. ML Ganesh- R2 Mr. NP Vijaykumar- R3
36.	Comp App (AT) (CH) (Ins) No. 90/2025 For Exemption IA No. 253/2025 For Stay IA No. 254 & 1552/2025	H Kishen, Erstwhile Promoter & Suspended Managing Director, Fenoplast Ltd. & Anr. Vs G Kalpana, RP of Feno Plast Ltd. & 3 Ors. <b>WITH</b>	Ms. Madhavalatha Lokireddy	Mr. Ravi Rajagopalan R1 Mr. ML Ganesh- R2 Mr. NP Vijaykumar- R3
37.	Comp App (AT) (CH) (Ins) No. 114/2025 For Stay IA No. 320/2025	H Kishen, Erstwhile Promoter & Suspended Managing Director of Fenoplast Ltd & Anr Vs G. Kalpana, RP of Fenoplast Ltd & Anr	Ms. Madhavalatha Lokireddy	Mr. Ravi Rajagopalan R1 Mr. ML Ganesh R2
38.	Comp App (AT) (CH) No. 105/2025	SBICAP Trustee Company Ltd Vs Andhra Pradesh Power Finance Corporation Limited	Mr. VVSN Raju	Mr. D Narendar Naik
39.	Comp App (AT) (CH) (Ins) No. 147/2025 For Stay IA No. 397/2025 For Urgent listing IA No. 398/2025	Dr. K Shashidhar Vs Central Bank of India & Anr. <b>WITH</b>	Mr. Anirudh Krishnan	Mr. D Ebenezer Inbaraj R1

40.	Comp App (AT) (CH) (Ins) No. 148/2025 For Urgent listing IA No. 399/2025	Dr. K Shashidhar Vs Central Bank of India & Anr.	Mr. Anirudh Krishnan	
41.	Comp App (AT) (CH) (Ins) No. 219/2025 For Stay IA No. 618/2025	TruPro Insolvency Services LLP, RP of Amar Prakaash Developers Pvt Ltd Vs Aadarsh Surana Suspended Director & 6 Ors	Mr. R Sivaraman	Mr. K Pawan Jhabakh R1
42.	Comp App (AT) (CH) (Ins) No. 296/2025 For Direction IA No. 866/2025	The Authum Investment & Infrastructure Ltd Vs Ramakrishnan Sadasivan, RP of Connect Wind (India) Pvt Ltd & 2 Ors	Mr. Ashwin Shanbhag	Mr. B Dhanaraj R1 Mr. AG Sathyanarayana R2 Mr. ML Ganesh R3
43.	Comp App (AT) (CH) (Ins) No. 479/2025 For Exemption IA No. 1360/2025 For Stay IA No. 1361/2025 For Additional Docs IA No. 1406/2025	Dr. Badri Prasad Vs TATA Capital Financial Services Ltd & Anr	Mr. K Pawan Jhabakh	
44.	Comp App (AT) (CH) (Ins) No. 511/2025 For Stay IA No. 1450/2025 For Urgent Hearing IA No. 443/2026	Kokku Prabhu Venkata Anjani Kumar, Suspended Director, Ramakrishna Housing Pvt Ltd Vs JC Flowers Asset Reconstruction Pvt Ltd & Anr.	Mr. R Imayavaramban	Ms. Abitha Banu R1 Mr. VVSN Raju R2
45.	Comp App (AT) (CH) (Ins) No. 514/2025	State Bank of India Vs TN (DK) Expressways Ltd	Mr. Pranava Charan	
46.	Comp App (AT) (CH) (Ins) No. 573/2025	State Bank of India Vs KS Raju	Mr. ML Ganesh	
47.	Comp App (AT) (CH) (Ins) No. 10/2026 For Stay IA No. 27/2026	Suresh Kumar G.A. Vs S Rajendran, New Liquidator of Vijay Spinners (RJPM) Pvt Ltd	Mr. V Manivannan	Ms. MS Elamathi For Caveator
48.	Comp App (AT) (CH) No. 29/2026	Girish Jayanthilal Porwal - Director of Siddmed E-Health Pvt Ltd Vs Siddmed E-Health Pvt Ltd & Anr.	Mr. K Gaurav Kumar	

49.	Comp App (AT) (CH) (Ins) No. 63/2026 For Stay IA No. 159/2026	Madhucon Infra Ltd Vs State Bank of India & 7 Ors.	Mr. Raja Shekar Rao Salvaji	Mr. Pranava Charan R1
50.	Comp App (AT) (CH) (Ins) No. 153/2026 For Stay IA No. 468/2026	Manchala Nagesh Kumar Vs State Bank of India & Anr.  <b>WITH</b>	Dr. Pundla Bhaskara Mohan	
51.	Comp App (AT) (CH) (Ins) No. 154/2026 For Stay IA No. 470/2026	Manchala Chandraiah Vs State Bank of India & Anr.	Dr. Pundla Bhaskara Mohan	
52.	Comp App (AT) (CH) (Ins) No. 165/2026 For Stay IA No. 484/2026 For Exemption IA No. 485 & 486/2026	Srinivas Raju Gottumukkal Vs State Bank of India & 2 Ors.  <b>WITH</b>	Ms. Nidhi Mohan Parashar	
53.	Comp App (AT) (CH) (Ins) No. 166/2026 For Stay IA No. 488/2026 For Exemption IA No. 489 & 490/2026	YS Chowdhary Vs State Bank of India & 2 Ors.	Ms. Nidhi Mohan Parashar	
54.	Comp App (AT) (CH) (Ins) No. 181/2026 For Stay IA No. 534/2026	Suryastone Ventures Pvt Ltd (Formerly known as Suryachakra Industries Pvt Ltd) Vs State Bank of India & 5 Ors.	Mr. Raja Shekar Rao Salvaji	

#### For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
55.	Comp App (AT) (CH) No. 37/2022 For Stay IA No. 409/2022	Shreevelu Builders Pvt Ltd & Anr Vs C Kathirvel & 5 Ors	Mr. AV Arun	Mr. Prithvi Raj JS R1-R2 Mr. Y Prakash- R3- R6
56.	Comp App (AT) (CH) (Ins) No. 302/2022 For Stay IA No. 635/2022 For Direction IA No. 908/2024	Employees Provident Fund Organisation Vs Ramakrishnan Sadasivan, RP of BVV Paper Industries Ltd & 4 Ors.	Mr. PK Panneer Selvam	Mr. T Ravichandran R1 R5 Mr. Sriram Venkatavaradan R2

## INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:  
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: [itsupport.chennai@nclat.gov.in](mailto:itsupport.chennai@nclat.gov.in) , [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:  
**VC Support** – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B. (044-28880500),  
or through email on **e-mail ID**: [itsupport.chennai@nclat.gov.in](mailto:itsupport.chennai@nclat.gov.in) , [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)

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Chennai Bench

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